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Title: Need to give relaxation on service tax imposed on drilling of bore-well.

SHRI S. GANDHISELVAN (NAMAKKAL): Mr. Chairman, Sir, drilling of bore-well is undertaken for taking out water for irrigation purpose in agriculture and also for drinking water. Now Service Tax is imposed on drilling of bore-well. More than 80 per cent of bore-well equipment vehicles belong to my constituency Namakkal. The farmers are demanding relaxation from Service Tax. So, I would request the Government to remove Service Tax on bore-well equipment.